

'REVISED
ITEM NO.37

COURT NO.2
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION II

Criminal Appeal No(s).1236/2015
CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE AT
ALLAHABAD AND ORS.
(With appln.(s) for stay and office report)
WITH CrI.A.Nos.1235/2015 & 1237/2015
(With appln.(s) for stay and Office Report)

Respondent(s)

Date : 30/06/2016 These appeals were called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. Shashindra Tripathi,Adv.
Mr. Sharad Tripathi,Adv.
For Mr. Debasis Misra,Adv.
For Respondent(s) Mr. Garvesh Kabra,Adv.
Mr. Amit Singh,Adv.
For Mr. Abhishek Chaudhary,Adv.
Mr. Sunny Choudhary,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Admit.
Interim protection to continue.
(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar

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Mr. Sunny Choudhary,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.
Interim protection to continue.
(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar